

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

New Delhi, the 19th June, 1980

NOTIFICATION
(INCOMETAX)

No. 3485 (F.No. 197/76/79-II(AI)): In exercise of the powers conferred by clause (V) of sub-section (233) of Section 10 of the Income Tax Act, 1961 (43 of 1961), the Central Govt. hereby notifies "Catholic Church, Dharampur" for the purposes of the said section for the assessment years 1977-78 to 1980-81.

Sd/- (B.M. Singh)
Under Secretary to the Govt. of India

To
The Manager,
Govt. of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

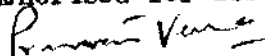
Copy to:-

1. Catholic Church, Bulwadi Post, Bhandwara Dharampur-393650.
2. The Commissioner of Incometax Baroda with reference to his letter No. BRD/SIB/131-5/Board/79 dated 30.7.79.
3. All Commissioners of Incometax.
4. Directors of Inspection (IT)/(RS&P)/(P&PR)/(Inv.), New Delhi.
5. Director of C&M Services (incometax)
6. All officers & sections of I.T. Wing of CBDF New Delhi.
7. CAAG New Delhi. (20 copies)
8. Bulletin section of Dte. of Inspection (RS&P) New Delhi.
9. Director of Training, IAS (Direct Taxes) Staff college Nagpur (5 copies)
10. Sri P.K. Kartha, Joint Secy., Ministry of Law, Justice and Company Affairs (Deptt. of Legal Affairs), New Delhi.

Sd/- (B.M. Singh)
Under Secretary to the Govt. of India

S/-

Authorised for issue



(P.N. Verma)
Assistant Director of Inspection
(RS&P)

No. CC/ITAI/3276/696/RS&P/CO

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